## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

## ROC.NO.136 & 427/2020-B.SPL.,

DATED 26.06.2020

SUB: Transfers and Postings of Judicial Officers in the cadre of District and Sessions Judges and Senior Civil Judges - Extension of time to relieve from their present stations and join their new station - Certain instructions issued - Regarding.

REF: 1. High Court's Notification No.387-B.Spl., dated 22.06.2020.

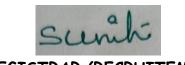
- 2. High Court's Notification No.387-B.Spl., dated 23.06.2020.
- 3. High Court's Notification No.389-B.Spl., dated 25.06.2020.

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In partial modification of orders issued in the High Court's Notification 3<sup>rd</sup> read above, the High Court made the following order.

All the Judicial Officers in the cadre of District and Sessions Judges and Senior Civil Judges who are on transfer are informed that the extension of time of 15 days given in the Notification 3<sup>rd</sup> read above to relieve from their present posts and to join their new stations will commence from 30.06.2020.

The Prl. District and Sessions Judges shall guide the officers on transfer in their respective Units accordingly.



REGISTRAR (RECRUITEMNT)
I/C REGISTRAR (VIGILANCE)

To

- 1. The officers and Incharge officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
- 4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
- 7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

# 8. THE PRL. DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

#### 9. THE I ADDL. DISTRICT AND SESSIONS JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

- 10. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
- 11. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuram, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

## 12. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.